

- (1) S.O. 783 (E), dated the 19th March, 2009, notifying the list of endangered species and prohibition and regulation on their collection for the State of Himachal Pradesh.
- (2) S.O. 997 (E), dated the 23rd April, 2009, notifying the list of endangered species and prohibition and regulation on their collection for the State of Kerala.
- (3) S.O. 998 (E), dated the 23rd April, 2009, notifying the list of endangered species and prohibition and regulation on their collection for the State of Uttar Pradesh.
- (4) S.O. 999 (E), dated the 23rd April, 2009, notifying the list of endangered species and prohibition and regulation on their collection for the State of Uttarakhand. [Placed in Library. See No. L.T. 259/15/09]

II. A copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Report and Accounts of the Animal Welfare Board of India, Chennai, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 256/15/09]
- (ii) (a) Annual Report and Accounts of the G.B. Pant Institute of Himalayan Environment and Development, Almora, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of above Institute. [Placed in Library. See No. L.T. 450/15/09]
- (c) Statement giving reasons for the, delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 450/15/09]

I. **Notifications of the Ministry of Petroleum and Natural Gas**

II. **Memorandum of Understanding (2009-10) between the Government of India and various Corporations, Limited, Company Limited**

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA) : Sir, I lay on the Table:

- I (i) A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification S.O. 2832 (E), dated the 2nd December, 2008, publishing Corrigendum to S.O. 1110 (E), dated the 8th May, 2008, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006. [Placed in Library. See No. L.T. 308/15/09]
- (ii) A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification S.O. 586 (E), dated the 2nd March, 2009, appointing Company

Secretary of M/s Balmer Lawrie & Co, Ltd. to be the Estate Officer of the Company, under sub-section (3) of Section 18 of the Public Premises (Eviction of Unauthorized Occupants) Act, 1971. [Placed in Library. See No. L.T. 309/15/09]

II. A copy (in English and Hindi) of the following Papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Bharat Petroleum Corporation Limited (BPCL) for the year 2009-10. [Placed in Library. See No. L.T. 304/15/09]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Biecco Lawrie Limited for the year 2009-10. [Placed in Library. See No. L.T. 301/15/09]
- (iii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Balmer Lawrie and Company Limited for the year 2009-10. [Placed in Library. See No. L.T. 302/15/09]
- (iv) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Hindustan Petroleum Corporation Limited (HPCL) for the year 2009-10. [Placed in Library. See No. L.T. 307/15/09]
- (v) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Engineers India Limited (EIL) for the year 2009-10. [Placed in Library. See No. L.T. 300/15/09]
- (vi) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Indian Oil Corporation Limited (IOCL) for the year 2009-10. [Placed in Library. See No. L.T. 306/15/09]
- (vii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Oil and Natural Gas Corporation Limited (ONGC) for the year 2009-10. [Placed in Library. See No. L.T. 303/15/09]
- (viii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Oil India Limited for the year 2009-10 [Placed in Library. See No. L.T. 305/15/09]

**Memorandum of Understanding (2009-10) between Government
of India and various Corporations**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (1) Memorandum of Understanding between the Government of India (Ministry of Power) and the North Eastern Electric Power Corporation Limited (NEEPCO) for the year 2009-10. [Placed in Library. See No. L.T. 340/15/09]
- (2) Memorandum of Understanding between the Government of India (Ministry of Power) and the Rural Electrification Corporation Limited, for the year 2009-10. [Placed in Library. See No. L.T. 163/15/09]